

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP 183/2015
OA 4264/2012

this the 4th day of December, 2015

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. P.K.Basu, Member (A)**

V.P.Lavania
S/o Late Shri Ram Prasad Lavania
R/o 21, Shevda Sadan, Dasharath Kunj-A
West Arjun Nagar, Agra – 282001 Applicant

(By Advocate: Ms. Barkha for Shri Yogesh Sharma)

Versus

1. Ms. Simir Singh Negi
Chief Commissioner of Income Tax (CCA)
UP (West) Region, 16/69 Aayakar Bhawan
Civil Lines,
Kanpur (UP).
2. Shri Anirudha Kumar
Commissioner of Income Tax-II
Aayakar Bhawan, Sanjay Place
Agra Respondents

(By Advocate: Shri R.N.Singh)

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar, Member (J)

The learned counsel for the petitioner submits that the order of this Tribunal has been complied with. Hence, Contempt Petition is closed. Notices issued to the respondents are discharged. No costs.

(P.K.Basu)
Member (A)

(V. Ajay Kumar)
Member (J)

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